

3

ASSAM ACT III OF 1959

THE ASSAM APPROPRIATION (No. II) ACT, 1959

(Received the assent of the Governor on the 31st March 1959)

(Passed by the Assembly)

[Published in the *Assam Gazette* Extraordinary, dated the 31st March, 1959]

An

Act

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1960.

It is hereby enacted in the Tenth Year of the Republic of India as follows:—

1. **Short title and commencement.**—This Act may be called the Assam Appropriation (No. II) Act, 1959. This Act shall come into force with effect from 1st April 1959.

2. **Withdrawal of Rs. 53,59,07,400 from and out of the Consolidated Fund of the State of Assam for the financial year, 1959-60.**—From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of fifty-three crores, fifty-nine lakhs, seven thousand and four hundred rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1960 in respect of the services specified in column (2) of the Schedule.

3. **Appropriation.**—The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1960.

[Price 00·25 nP. or 25d]

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on Income other than Corporation Tax.	1,12,800	...	1,12,800
2	Charges on account of Land Revenue.	1,54,59,300	19,500	1,54,78,800
3	Charges on account of State Excise Duties.	20,14,900	...	20,14,900
4	Charges on account of Stamps.	1,05,200	...	1,05,200
5	Charges on account of Forests.	1,26,34,400	...	1,26,34,400
6	Charges on account of Registration.	3,47,600	..	3,47,600
7	Charges on account of Taxes on Vehicles.	7,30,000	...	7,30,000
8	Charges on account of Sales Tax and Other Taxes and duties.	9,41,100	...	9,41,100
9	Charges on account of Navigation, Embankments and Drainage Works.	2,61,62,500	..	2,61,62,500
10	Charges on account of Construction of Irrigation, Navigation, etc.
	Charges on account of Interest on debt and other obligations.	...	85,38,300	85,38,300
	Charges on account of Appropriation for reduction or avoidance of Debt.

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
11	Charges on account of General Administration.	1,63,90,600	5,58,700	1,69,49,300
12	Charges on account of Administration of Justice.	18,66,400	5,64,000	24,30,400
13	Charges on account of Jails.	26,10,400	...	26,10,400
14	Charges on account of Police.	2,96,94,900	...	2,96,94,900
15	Charges on account of Ports and Pilotage.	2,64,000	...	2,64,000
16	Charges on account of Scientific Departments.	48,000	...	48,000
17	Charges on account of Edu- cation.	5,00,99,700	...	5,00,99,700
17A	Charges on account of Education (Technical).	43,32,500	...	43,32,500
18	Charges on account of Medical.	1,46,24,700	...	1,46,24,700
19	Charges on account of Public Health.	1,27,47,900	...	1,27,47,900
20	Charges on account of Agriculture.	1,58,63,400	...	1,58,63,400
21	Charges on account of Agri- culture—II.—Fisheries.	15,05,400	...	15,05,400
22	Charges on account of Vete- rinary.	46,08,100	..	46,08,100
23	Charges on account of Co- operation—I.—Co-opera- tive Societies.	46,05,300	...	46,05,300

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
24	Charges on account of Co-operation—II.—Rural Development.	26,90,400	...	26,90,400
25	Charges on account of Industries and Supplies—I.—Sericulture and Weaving.	40,38,900	...	40,38,900
26	Charges on account of Industries and Supplies—II.—Cottage Industries.	46,39,700	...	46,39,700
27	Charges on account of Industries and Supplies—III.—Major Industries.	4,16,000	...	4,16,000
28	Charges on account of Miscellaneous Departments.	11,03,300	...	11,03,300
29	Charges on account of Civil Works (Excluding Tools and Plants and Establishment).	6,46,23,500	55,000	6,46,78,500
30	Charges on account of Public Works Tools and Plants and Establishment.	92,12,000	...	92,12,000
31	Charges on account of Other Revenue Expenditure connected with Electricity Scheme.
32	Charges on account of Electricity Schemes—Working Expenses.
33	Charges on account of Famine Relief.	46,92,000	...	46,92,000

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
34	Charges on account of Superannuation Allowances and Pensions, etc.	43,10,600	10,000	43,20,600
35	Charges on account of Stationery and Printing.	23,17,000	2,500	23,19,500
36	Charges on account of Miscellaneous—I.—Expenditure on State Prisoners and detenus, etc.	20,19,500	...	20,19,500
37	Charges on account of Miscellaneous—II.—Donations for charitable purposes.	11,70,200	24,62,200	36,32,400
38	Charges on account of Miscellaneous—III.—Contributions.	40,89,400	...	40,89,400
39	Charges on account of Miscellaneous—IV.—Expenditure on issue of Free Ration, etc.	41,83,000	...	41,83,000
40	Charges on account of Miscellaneous—V.—Pooled Transport and Contribution, etc.	1,45,000	...	1,45,000
41	Charges on account of Miscellaneous—VI.—Expenditure on displaced persons.	39,80,000	...	39,80,000
42	Charges on account of Miscellaneous—VII.—Advanced Technical Training and Scholarships, etc.	11,500	...	11,500

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
43	Charges on account of Miscellaneous—VIII.—Scheme for control of cloth and yarn.	1,07,900	...	1,07,900
44	Charges on account of Road Transport Schemes—Working Expenses.	1,02,69,900	...	1,02,69,900
45	Charges on account of Extraordinary Charges.	1,000	...	1,000
46	Charges on account of Community Development Projects.	1,30,44,000	...	1,30,44,000
47	Charges on account of Community Development Projects, N. E. S and Local Development Works.	13,50,000	...	13,50,000
48	Charges on account of Pre-partition Payments.	11,000	...	11,000
49	Charges on account of Capital Outlay on Forests.	7,05,000	...	7,05,000
49A.	Charges on account of Compensation to Land-holders, etc., on abolition of Zamindari system.	12,50,000	...	12,50,000
50	Charges on account of Capital Outlay on Schemes of Agricultural Improvement and Research.	41,000	...	41,000
51	Charges on account of Capital Outlay on Industrial Development.

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
52	Charges on account of Capital Outlay—I.—Investment in other Commercial concerns.
53	Charges on account of Capital Outlay—II.—Development of Co-operative.	30,50,000	...	30,50,000
54	Charges on account of Capital Outlay—III.—Development of Sericulture and Weaving and Cottage Industries.	20,99,500	...	20,99,500
55	Charges on account of Capital Account of Civil Works outside the Revenue Account.	3,79,13,300	...	3,79,13,300
56	Charges on account of Capital Outlay on Electricity Schemes.
57	Charges on account of Capital Account of other State Works outside the Revenue Account.	19,92,200	...	19,92,200
58	Charges on account of Capital Outlay on Road and Water Transport Schemes outside Revenue Account.	38,46,200	...	38,46,200
59	Charges on account of Capital Outlay on State Schemes of Government Trading.	4,91,14,100	...	4,91,14,100

SCHEDULE—concl'd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Charges on account of Re-payment of Debt.	...	3,28,79,000	3,28,79,000
60	Charges on account of Loans and Advances, etc.	3,44,62,000	1,50,000	3,46,12,000
	Grand Total...	49,06,68,200	4,52,39,200	53,59,07,400